

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

ORIGINAL APPLICATION NUMBER 546 OF 2004

ALLAHABAD, THIS THE 24th DAY OF MAY, 2004

HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

Umesh Bahadur Singh
son of Jhuru Singh, a/a/ 62 years, working as
Ex Branch Post Master,
resident at Post Office Khaira(Jigra)
District-Mirzapur.

.....Applicant

(By Advocate : Shri G.S.D. Mishra)

V E R S U S

1. Union of India through Post Master General, Allahabad Region, Allahabad.
2. Superintendent of Post Master, Mirzapur Region, Mirzapur.

....Respondents

(By Advocate : Shri R.C. Joshi)

O R D E R

By this O.A. applicant has submitted that applicant was suspended from service on 26.10.1998 and ultimately after the enquiry was held, his services were terminated vide order dated 29.07.1999. Being aggrieved, he filed an appeal and appellate authority vide its order dated 25.02.2002(Pg.14) reduced the punishment from removal and directed the disciplinary authority to allow the applicant to join the duties. Pursuant to the order dated 25.02.2002, applicant has been allowed to join the duties but neither his suspension period has been decided so far, nor the intervening period by the authorities concerned.



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2. It is submitted by the applicant that he has given number of representations to the authorities concerned, but they have not been decided till date.

3. I have heard the counsel for the applicant and perused the pleadings as well. Since the punishment has been reduced by the appellate authority and he has only been awarded Censure, therefore, it would be necessary for the authorities concerned to pass appropriate orders for treating the period of suspension and intervening period as well. Therefore, this O.A. is disposed off at the admission stage itself by giving direction to respondent No.2 to pass appropriate order in accordance with law within a period of 3 months from the date of receipt of a copy of this order under intimation to the applicant.

4. With the above direction, this O.A. is disposed off at the admission stage itself with no order as to costs.



Member (J)

shukla/-